

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

TENDER NOTIFICATION

ROC.No.58/2026/STORES/Dt:24-04-2026.

Sealed quotations are invited for supply of **“75 Nos. of Water Bubbles, Capacity 20 Ltrs.”**, on credit basis.

The intending bidders may submit their quotations in a sealed cover to the undersigned duly super-scribing on the envelope **“Quotation for supply of 75 Nos. of Water Bubbles of Capacity 20 Ltrs.”**, during the office hours, between 10.30 a.m. and 5.00 p.m., at the office of the Registrar (Management-O.S.D.) at 5th floor of Administrative Block in the High Court Premises on or before **30th** April, 2026.

The intending bidders should mention the basic price of the item and GST separately in the quotation.

The **REGISTRY** reserves the right to accept or reject any or all the quotations without assigning any reasons.

HYDERABAD,
DT: 24-04-2026.


REGISTRAR (O.S.D.)